

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 315

IA-5205/2021

In

IB-2612(ND)2019

IN THE MATTER OF:

OM Logistics Ltd.

.... Petitioner/Applicant

Vs.

Micro Power Technology Pvt.Ltd

.... Respondent

Order under Section 9 of the Insolvency and Bankruptcy Code, 2016

Order delivered on 25.04.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For Liquidator : Mr. Anurag Bhatt, Mr. Lokesh Pathak, Mr. Vaibhav
Vijayvargiya, Mr. Ankur Gupta Advs.

For Respondent :

ORDER

IA-5205/2021

In compliance with the order dated 04.04.2024 the Applicant has filed brief note of submissions.

List the matter for arguments **on 09.05.2024.**

-Sd

(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

ANAND DUBEY

-Sd-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)